

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Dated, the 10th July, 2018.

No.HCM/1/96/BENCH

As directed, it is hereby informed to all the learned counsel and concerned parties that **Hon'ble Mr. Justice N. Kotiswar Singh** will not sit court on **11th & 12th July, 2018.**

Division Bench consisting of the **Hon'ble Chief Justice** and **Hon'ble Mr. Justice Kh. Nobin Singh** and the Single Benches of **the Hon'ble Chief Justice** and **Hon'ble Mr. Justice Kh. Nobin Singh** will sit as scheduled.

Sd/-

(N. ROJIT SINGH)
REGISTRAR (ADMIN./PM&P)

Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The Registrar, Administration & Vigilance, High Court of Manipur.
4. The President, High Court Bar Association, Manipur. } *For kind information and circulation*
5. The President, AMBA, Manipur. } *to the learned members*
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice N. Kotiswar Singh.
11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
12. The P.S. to Registrar General, High Court of Manipur.
13. The P.S. to Registrar (Judicial), High Court of Manipur
14. The System Analyst, High Court of Manipur for uploading the same to the official website.
15. All the Superintendents, High Court of Manipur.
16. The Court Masters, High Court of Manipur.